

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No.19/(MAH)/2015
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2016

NAME OF THE PARTIES: Shri Lakhamchand Gidwani

V/s.
M/s. Rohan Packaging Product Limited

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Anagha Anasingaraju	} PCs for Petitioner	Anagha
2.	Mahesh Athavale		
3.	AJAY KUMAR	PCs For Registers 1 to 4	Ajay Kumar

Order

CP. No. 19/397-398/CLB/MAH/2015

On mentioning of the main Petition, the Respondent side is directed to file
reply in three weeks' time.

List this matter for hearing on 7.12.2016.

sd/-

Shri B.S.V. Prakash Kumar
Member (Judicial)